

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 62/(MAH)/2017
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES: Mukhi Tradelink
V/s.
Raj Oil Mills Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Counsel Siddharth Sanjay a/w Adv. Bhuvan Thakker i/b Malvi	Counsel and Advocates for operational creditor.	B. Thakker.

CP 62/2017/NSBP/NCLT/MB/MAH/2017

Order

For having the petitioner counsel sought to withdraw this company petition for filing
petition afresh, the petition is dismissed with liberty to file afresh in accordance with law.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)